

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** (IB)-207(ND)/2017  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

**NAME OF THE COMPANY: M/s. Value line Interiors Pvt. Ltd. Vs M/s Orris Infrastructure pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016**

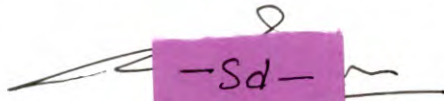
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** For Petitioner (s): Mr. Amit Dhaka, Advocate  
Mr. Manohar Malik, Advocate

For Respondent (s): Mr. Siddharth Jain, Advocate

**Order**

Reply has been filed by the respondents. To come up on for arguments on 27<sup>th</sup> July 2017.



[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)



[ INA MALHOTRA ]  
MEMBER [J]